

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/45/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 5th January, 2024.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2023/496-500 Dated the 22nd December, 2023.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **three days casual leave w.e.f. 03.01.2024 to 05.01.2024, along with station leave permission w.e.f. 03.01.2024 to 07.01.2024.** A senior Officer available at the station will remain in charge of his Office during his absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/46-47/A, dated , 05-01-2024

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority.

✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
